

(1887) 03 CAL CK 0014
In the Calcutta High Court

Queen-Empress

APPELLANT

Vs

Sricharan Bauri

RESPONDENT

Date of Decision : 19-03-1887

Acts Referred:

Penal Code, 1860 (IPC) — Section 75

Citation : (1887) ILR (Cal) 357

Hon'ble Judges : W. Comer Petheram, C.J;Cunningham, J

Bench : Division Bench

Judgement

1. We must decline to interfere. The accused has been convicted of an attempt, and the conviction therefore does not fall strictly within the terms of Section 75 of the Indian Penal Code.